

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No. L-1/15/2009/CERC

Dated the 27th January, 2010

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Grant of Regulatory Approval for Capital Investment to CTU for execution of Inter-State Transmission Scheme) Regulations, 2010.

In exercise of power conferred under Section 16 read with sub-section (1) and clauses (d) and (ze) of sub-section (2) of 178 of the Electricity Act, 2003 (the Act), the Commission has made draft regulations on the Central Electricity Regulatory Commission (Grant of Regulatory Approval for Capital Investment to CTU for execution of Inter-State Transmission Scheme) Regulations, 2010. The draft regulations along with their forms are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 25.2.2010.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Alok Kumar)
Secretary